

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.07.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/32/7/AMR/2021	Under Liquidation	7 OF IBC	State Bank of India Vs Ethnic Aros Ltd
	IA(IBC)/256/2023	42 of IBC, 2016	The Central GST Departments Vs. Shri Kasi Srinivas, Liquidator of M/s Ethnic Agros Limited

ORDER

IA (IBC)/256/2023:

Present: Ms. Santhi Chandra, Ld. Counsel for the Applicant.

Ms. Meghana, Proxy counsel for the Respondent.

Heard the Ld. Counsel for the Applicant. Ld. Counsels for both the parties are directed to file their written submissions along with judgments well before the next date of hearing. For filing written submissions and judgments, list the matter on 12.08.2024.

Sd/

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**